

File No. RCD-01002/1/2021-Regulatory-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

Dated: 7th November, 2023

Subject: Directions regarding display of “Best Before date” in case of non-packaged/loose sweets- Reg.

1. Reference may please be made to the directions issued under Section 16(5) of the FSS Act, 2006 dated 25.09.2020 on the above mentioned subject matter, wherein the declaration of 'Best Before' date was made mandatory on container / trays of non-packaged / loose sweets.
2. The directions were issued in parity with the declarations required for packaged food products under the erstwhile FSS (Packaging and Labelling) Regulations, 2011. Now, considering that the FSS (Packaging and Labelling) Regulations, 2011 have now been superseded by the Food Safety and Standards (Labelling and Display) Regulations, 2020, the ibid directions have been reviewed and it is observed that the same require further deliberations by the concerned Scientific Panel regarding the declaration of date markings on non-packaged / loose food products.
3. In view of the above, the aforesaid directions dated 25.09.2020 issued under Section-16(5) stands hereby withdrawn till further decision by the FSSAI in the matter. However, it is clarified that the FBOs may declare 'Best Before date' on non-packaged sweet / loose sweet containers / trays on voluntary / optional basis.

This issues with the approval of the Competent Authority.

Digitally Signed by Rakesh
Kumar
Date: 07-11-2023 18:21:53
Reason: Approved
(Rakesh Kumar)
Director (Regulatory
Compliance Division)

To,

1. The Commissioners of Food Safety of All States/UTs
2. All Regional Directors, FSSAI
3. All Central Licensing Authorities
4. CTO- with the request to upload on FSSAI's website under Advisories/Orders.

Copy for information to:

Sr. PS to the CEO, FSSAI.